

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO.1726
TO BE ANSWERED ON 04/05/2016**

TECHNOLOGY DEVELOPMENT BOARD

1726. SHRI PINAKI MISRA:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) the details of the Technology Development Board (TDB) and its aims and objectives; (b) the targets set/achieved by TDB during each of the last three years and the current year; and
(c) the steps taken by the Government to ensure proper functioning of TDB?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY
AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES
(SHRI Y.S. CHOWDARY)**

विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री और पृथ्वी विज्ञान मंत्रालय में राज्य मंत्री

(श्री वाई. एस. चौधरी)

(a) The Technology Development Board (TDB) was established on 1.9.1996 as a statutory body under the Department of Science & Technology (DST) vide the Technology Development Board Act, 1995. The aim of TDB is to provide financial assistance to industrial concerns and other such agencies that are attempting commercial application of indigenous technology or adapting imported technology for wider domestic application.

TDB provides such financial assistance as equity capital, loan or grant to industrial concerns and other such research and development institutions engaged in activities as defined above.

Since inception in 1996, TDB has so far provided financial assistance to about 350 concerns/ R & D institutions directly and through its partnered organizations such as Federation of Indian Chambers of Commerce and Industry (FICCI) and Confederation of Indian Industry (CII). It has signed agreements with industries in crucial sectors of economy spread in all states within India.

TDB also plays pro-active role in promoting new ideas from small enterprises even at the risk of failures, encourages production of competitive consumer products and motivates industries and R&D institutions for product innovation.

(b) TDB supports most crucial sectors such as Healthcare, Engineering, Agriculture, Energy & Waste Utilization, Telecommunication and Information Technology etc. It funds projects that are submitted by industries in all core-sectors throughout the year

with no defined targets set under the category. However, during last three years, there has been a special focus on social enterprising through its partnered organizations such as FICCI, CII and Department for International Development, UK (DFID) through Millennium Alliance, Global Innovation and Technology Alliance (GITA) and Innovative Ventures for Technology Development (INVENT) programmes respectively. Under this, four annual “Call for Proposals” were made and road-shows/exhibitions organized for sensitizing applicants.

The proposals that received direct funding through TDB in the last three years included:

Year	Technology Proposals received	Agreements signed/ Projects financed	Amount disbursed (Rs. in crores)
2013-14	44	16	99.10
2014-15	28	Nil	10.29
2015-16	27	2	68.85

The proposals that received funding through partnered organization Millennium Alliance included:

Year	Social Enterprise Proposals received	Proposals financed
2013-14	130	9
2014-15	300	26
2015-16	600	33

The proposals that received funding through partnered organization GITA on Technology Acquisition included:

Year	Technology acquisition Proposals received	Proposals financed
2015-16	1000	14

In the current year, it is planned to invite proposals on: Medical Devices; Wireless Technologies through “Call for Proposals” & collaborate with DRDO on defence technologies. TDB is planning to enter into State-Center collaboration with six states and develop a few business clusters in the North Eastern Region. An MoU with Bpifrance has been signed to work jointly in the areas of Aeronautics; Automobile & Biotechnology.

(c) TDB functions as a statutory body under the Department of Science & Technology. It enjoys its stature through the enactment of TDB Act, 1995. Administratively, the Board has 11 members out of which, 7 are ex-officio Secretaries of linked Departments & 4 are members representing core industries nominated once every three years. The Board is therefore re-constituted every three years. The Chairperson of the Board is the Secretary, DST, ex-officio.

TDB, since its inception in 1996, has received Rs. 579.17 crore as the grant in aid from non-plan budget of DST. TDB, however, has disbursed a total sum of Rs. 1297.45 crore which includes repayment of loans, the interest earned apart from grant-in-aid received from DST.
